

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 206 of 2013 &
I.A. No.286 of 2013

Dated : 6th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Viyyat Power Pvt. Ltd.

... Appellant(s)

Versus

Kerala State Electricity Regulatory
Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) :

Mr. Anand K. Ganesan
Ms. Swapna Seshadri

ORDER

At the request of the learned counsel for the Appellant, Post
the matter on **25.09.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak